

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3610
ANSWERED ON:24.08.2011
HOME SCHOOLING
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Right of Children to Free and compulsory Education (RTE) Act, 2009 provides for financial compensation/assistance for home schooling for severely disabled children falling within the prescribed age bracket;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for the benefit of such children?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of six to fourteen years including children with disability. Sarva Shiksha Abhiyan (SSA) is the main vehicle for implementation of the RTE Act. SSA aims at providing inclusive education to all children with special needs. It supports special training, education through open learning system, special schools and home schooling, wherever necessary, itinerant teaching, remedial teaching, community based rehabilitation and vocational education. The component of programme for children with special needs includes their identification, educational placement, aids and appliances, support services, teacher training, resource support, individualised education plan, parental training and community mobilisation, curricular access, building synergy with special needs, removal of architectural barriers, research peer sensitization. The provisioning of fund for this purpose is calculated at the rate of Rs. 3,000 per child, per year. However, the actual expenditure on a child with special needs may vary from case to case.